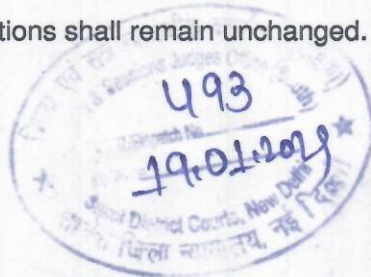


OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE
SOUTH DISTRICT : SAKET COURT COMPLEX : NEW DELHI
MODIFIED DUTY ROSTER FOR THE MONTH OF JANUARY - 2019

In view of the written request for change of duty received from Ms. Prabh Deep Kaur, Ld. MM-02 NI Act, South Distt. alongwith the willingness given by Sh. Vinik Jain, Ld. MM-03, South to work as duty MM and in partial modification of Duty Roster for the month of January -2019 bearing No. 1629-1686/CMM/DR/SD/Saket/New Delhi/2018 dated 22.12.2018, it is hereby directed that Sh. Vinik Jain, MM-03, NI Act, South shall work as Duty M.M. on 18th January 2019 in place of Ms. Prabh Deep Kaur, Ld. MM-02 NI Act, South and Ms. Prabh Deep Kaur, Ld. MM-02 NI Act, South shall work as duty MM on 30th January 2019 in place of Sh. Vinik Jain, Ld. MM-03, NI Act, South, Saket Court Complex, New Delhi.

Rest of the conditions shall remain unchanged.

Dated :- 18.01.2019



(*Pooja Talwar*)
(POOJA TALWAR)
Chief Metropolitan Magistrate (South)
Saket Court Complex, New Delhi.

Dated 18-01-2019

No. 60-85 /CMM/DR/SD/Saket/New Delhi/ 2019
Copy forwarded for information and necessary action :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
(Through : The District & Sessions Judge, South, Saket Courts Complex, New Delhi)
2. The District & Sessions Judge (Headquarters), West, Tis Hazari Courts, Delhi.
3. The District & Sessions Judge, South District, Saket Court Complex, New Delhi.
4. The District & Sessions Judge, South-East District, Saket Court Complex, New Delhi.
5. The District & Sessions Judges, Patiala House Court/North, North West (Rohini Courts)/Dwarka Courts/East, North East, Shahdara (KKD Courts) Delhi/New Delhi.
6. The Secretary, DLSA, South District, Saket Court Complex, New Delhi.
7. The C.M.Ms, all Districts Tis Hazari Courts, Patiala House Courts, Rohini Court, Dwarka Court, KKD Court in Delhi/New Delhi.
8. The Concerned M.M.s, Saket Court Complex, New Delhi.
9. The Chief Prosecutor, South District, New Delhi.
10. The D.G. Prison, Tihar Jail, New Delhi.
11. The D.C.P., South District, New Delhi.
12. The In-charge, Website Committee, Central District, Delhi with request for updation of the same on the official website of Delhi District Courts and Saket Court Complex as well.
13. The In-charge, Video-Conference Room, Saket Court Complex, New Delhi.
14. The In-charge Judicial Branch-I & II, South District, Saket Court Complex.
15. The In-charge, Administration Branch-I, II & III, Saket Court Complex, New Delhi.
16. The Controlling Officer, Pool-Car, South District, Saket Court Complex, New Delhi.
17. The In-charge, Care Taking Branch, South District, Saket Court Complex, New Delhi.
18. The In-charge, Lock-up, Saket Court, Complex, New Delhi.
19. The Hony Secretary, S.D.B.A., Saket Courts, New Delhi.
20. The Cashier, Saket Court Complex, New Delhi.
21. The In-charge, Facilitation Centre/PRO/APRO, Saket Courts Complex, New Delhi.
22. Reader to CMM, South District, Saket Court, New Delhi.
23. Office file.
24. Notice Board.
25. RTI for UPLOADING ON LAYERS.

Dated :-18.01.2019

(*Pooja Talwar*)
(POOJA TALWAR)
Chief Metropolitan Magistrate (South),
Saket Court Complex, New Delhi.